

**GOVERNMENT OF INDIA**  
**MINISTRY OF TRIBAL AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**NATIONAL TRIBAL POLICY .**

19

SHRI BALAVANT ALIAS BAL APTE

Will the Minister of RURAL DEVELOPMENT TRIBAL AFFAIRS be pleased to state :-

- (a) when the draft National Tribal Policy was prepared;
- (b) the details of the individuals/companies/partners who were consulted during the process and the details of major suggestions included in the draft;
- (c) the reasons for the delay in finalization of the policy;
- (d) whether there is any difficulty in finalizing the policy;
- (e) if so, the details thereof and the remedial steps taken in this regard; and
- (f) the measures taken or proposed to be taken for finalizing the policy at the earliest?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS

(SHRI KANTILAL BHURIA)

(a) to (f) A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (f) of the Rajya Sabha Starred Question No. † 19 for 26.07.2010 regarding National Tribal Policy.

(a) The process of formulation of National Tribal Policy was started during 2006 and a draft was ready in May, 2007

(b) & (c) Comments were sought from all the Central Government Ministries/Departments, all the State Government/UT Administrations, all the Members of Parliament, National Commission for Scheduled Tribes and Planning Commission of India. The draft policy was made available to the members of the media through Minister's Press Conference and members of the public through the Ministry's website and print media. Its finalization has been processed as per approved modalities. The draft policy /suggestions cover critical issues concerning tribal population like low Human Development Index, poor infrastructure, diminishing control over the natural resources base, persistent threats of eviction from their natural habitat, exclusion from mainstream society and to ensure their active and informed participation in development. The process of policy formation involves exhaustive steps and wide deliberations. The process of Draft National Policy finalization specifically included re-examination with the formation of new Government at the Centre.

(d) This Ministry is not facing any difficulty in the formulation of the Policy.

(e) The question does not arise.

(f) The process of finalization is underway.